

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26235-26236/2019

[Arising out of impugned judgments and orders 03-11-2017 in SB No. 6915/2017 and 02-04-2019 in RP No. 146594/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

CHAIRMAN / MANAGING DIRECTOR BHARAT SANCHAR NIGAM LIMITED & ORS.
Petitioner(s)

VERSUS

BRIJ BHUSHAN SINGH Respondent(s)

Date : 29-11-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Mr. Dinesh Agnani, Sr. Adv.
Mr. Piyush Sharma, AOR
Mr. Anuj Kumar Sharma, Adv.
Mrs. Leena Tuteja, Adv.

For Respondent(s) Dr. K.B.S. Rajan, Sr. Adv.
Mr. Sarvam Ritam Khare, AOR
Mr. Mahesh Kumar, Adv.
Mr. Kushagra Sharma, Adv.
Mr. Anuj Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

2. Hearing be expedited.
3. Interim order will continue during the pending of the case.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(KAMLESH RAWAT)
ASSISTANT REGISTRAR